

thereunder primarily rests with State/UT Governments. As per the information received from States/UTs, the details on food samples analysed, found non-conforming and penal action taken against the defaulting Food Business Operators for the last three years is given in the Statement.

Statement

Details of number of samples of food products analysed, found non-conforming and action taken during the last three years

Year	No. of samples analysed	No. of samples found non-confirming	No. of Civil/Criminal cases Launched	Convi-ctions	No. of cases in which Penalties imposed	Amount raised
2016-17	78,340	18,325	13,080	1,605	4,757	₹ 17,01,93,266
2017-18	99,353	24,262	15,121	5,198	7,627	₹26,35,41,067
2018-19	1,06,459	30,415	21,363	701	12,734	₹32,57,78,087

States successful in achieving control on population growth

1383. SHRI K. J. ALPHONS: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the States which have achieved a growth in population of below replacement level; and

(b) whether Government is going to reward these States with any financial incentive and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) The Total Fertility Rate (TFR) in India has declined from 3.2 in 1999 to 2.9 in 2005 and further declined to 2.2 in the year of 2017. There are thirteen States out of the 22 bigger States which have achieved the replacement level of fertility i.e. TFR of 2.1 as per Sample Registration System, 2017.

The details of State/UTs which have achieved the Total Fertility Rate are given in Statement (See below).

(b) The Family Planning Scheme of Government of India are applicable to all State/UTs of India and there is no proposal to reward the States/UTs which have achieved replacement level of TFR.

Statement

*Details of State/UTs which have achieved replacement level
of fertility (TFR 2.1), 2017*

India & Bigger State/UTs	TOTAL Fertility Rate
India	2.2
Delhi	1.5
Andhra Pradesh	1.6
Himachal Pradesh	1.6
Jammu and Kashmir	1.6
Punjab	1.6
Tamil Nadu	1.6
West Bengal	1.6
Karnataka	1.7
Kerala	1.7
Maharashtra	1.7
Telangana	1.7
Odisha	1.9
Uttarakhand	1.9

Source: Sample Registration System (O/o RGI), 2017

**Refusal by private hospitals to conduct heart surgeries under
CGHS/ Ayushman Bharat Scheme**

1384. SHRIMATI AMBIKA SONI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: